GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:4068
ANSWERED ON:19.12.2011
FUNCTIONING OF CSD
Singh Shri Pashupati Nath;Thakur Shri Anurag Singh

Will the Minister of DEFENCE be pleased to state:

- (a) the details of revolving funds allocated to manage the Canteen Stores Department (CSD) canteens;
- (b) the utilization of the profits earned by the CSD and the methodology laid down in this regard to check misappropriation;
- (c) whether there is a policy to construct permanent infrastructure for CSD canteens being run for ex-servicemen; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI A.K. ANTONY)

- (a) Unit Run Canteens (URCs), commonly known as CSD canteens, are managed from the initially sanctioned funds as grant/loan from the Non Public Funds of the Unit/Organization /Establishment of the Services. URCs can also avail a loan from CSD Head Office, Mumbai on repayment with interest.
- (b) As per the laid down policy, 50% of the total profits earned by CSD is being deposited into Consolidated Fund of India. The remaining 50% is distributed to various beneficiaries as determined by the Competent Authority. As per policy in vogue, after deduction of regular and adhoc allocation of 4.91% of this amount, the balance is allocated to Army, Air Force and Navy in the ratio of 85:10:5.

Standard Operating Procedures (SOPs) have been laid down by the Services to utilize the profit as per the financial powers of various Competent Financial Authority (CFA).

- (c) No, Madam.
- (d) Does not arise in view of (c) above.